

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 42  
CP No. (IB)- 103/7/JPR/2019  
Under Section 7 of IBC, 2016**

**In the matter of:**

**Enkay (India) Rubber Co. Pvt. Ltd.**

**...Financial Creditor**

**Versus**

**M/s Prayag Polytech Pvt. Ltd.**

**... Corporate Debtor**

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, adjourned to 13.05.2021.

--Sd--  
**Assistant Registrar**

April 01, 2021  
H.A